



2026:AHC:4937

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. BAIL APPLICATION No. - 28093 of 2025

Banke

.....Applicant(s)

Versus

State of U.P.

.....Opposite
Party(s)

Counsel for Applicant(s) : Agni Pal Singh, Mayank Bhushan Nath
Tripathi
Counsel for Opposite Party(s) : G.A.

Court No. - 68

HON'BLE ASHUTOSH SRIVASTAVA, J.

Shri Agni Pal Singh, learned counsel for the applicant at the very outset submits that the bail application has been rendered infructuous as the applicant has already been acquitted.

In view of the statement made by the learned counsel for the applicant the bail application is ***dismissed as infructuous.***

(Ashutosh Srivastava,J.)

January 8, 2026
Deepak/